

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2971
ANSWERED ON:24.07.2009
TOURISM INFRASTRUCTURE FOR COMMONWEALTH GAMES
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Will the Minister of TOURISM be pleased to state:

- (a) whether there are inadequacies in the development of tourism infrastructure and amenities for the Commonwealth Games, 2010;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action plan prepared by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (KUMARI SELJA)

(a) (b) & (c): The Ministry of Tourism is monitoring the augmentation of accommodation infrastructure & has assessed that approx. 40,000 rooms would be required in the National Capital Region of Delhi to meet the demand of the visitors coming for Commonwealth Games 2010. Construction of hotels is primarily a private sector activity which is capital intensive and has a long gestation period. In view of the forthcoming Commonwealth Games, 2010, on the request of the Ministry of Tourism, the Ministry of Finance has granted a five year Tax Holiday under section 80-ID (1) of the Income Tax Act to new hotels under two, three and four star category coming up in the National Capital Territory of Delhi and the districts of Faridabad, Gurgaon, Gautam Budh Nagar and Gaziabad between 1.4.2007 to 31.03.2010.

Development and promotion of tourist destinations is primarily undertaken by the State Governments/Union Territory Administrations. The Ministry of Tourism, however provides financial assistance for tourism projects on the basis of proposals received from them subject to availability of funds and inter-se-priority. Details of funds sanctioned by Ministry of Tourism to NCT of Delhi for the development of tourism during last three years is as under:

Years Amount Sanctioned
(Rs. in lakh)

2006-07	2400.09
2007-08	1811.28
2008-09	1826.28